

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 2, 2012

No. 1914 / DR(S)/2012

Sri Israr Ahmad, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge/ Special Judge, Azamgarh vice Sri Shanti Prakash Arvind.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Azamgarh against the special court created for trying cases under the said Act.

No. 1915 / DR(S)/2012

Sri Shanti Prakash Arvind, Special Judge/ Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 1916 / DR(S)/2012

Sri Pawan Kumar Chaurasia, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge/ Special Judge, Bulandshahar vice Sri Kulvinder Singh Jaggi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bulandshahar against the special court created for trying cases under the said Act.

No. 1917 / DR(S)/2012

Sri Kulvinder Singh Jaggi, Special Judge/ Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge, Bulandshahar.

No. 1918 / DR(S)/2012

Sri Shri Kant Verma, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Lakshmi Kant Shukla.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 1919 / DR(S)/2012

Sri Lakshmi Kant Shukla, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 1920 / DR(S)/2012

Sri Kamla Singh Yadav, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Devendra Kumar Mishra.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hardoi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1921 / DR(S)/2012

Sri Devendra Kumar Misra, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 449 /DR (S)/ 2012, Dated: Allahabad: November 2, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Azamgarh, Bulandshahar & Hardoi. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Azamgarh, Bulandshahar & Hardoi.(Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEUTY REGISTRAR (SERVICES)